

Cotton Textiles Cess (Repeal) Act, 2000

19 of 2000

[June 9, 2000]

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An Act to repeal the Cotton Textiles Cess Act, 1948 Be it enacted by Parliament in the Fifty-first Year of the Republic of India as follows :

1. Short title :-

This Act may be called the Cotton Textiles Cess (Repeal) Act, 2000.

2. Repeal of Act 7 of 1948 :-

The Cotton Textiles Cess Act, 1948 is hereby repealed.